

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI-MATI SUSHILA ROHATGI):
(a) and (b) The following modifications in the existing guidelines have been made with effect from 1-7-1986:

(i) *Income Limit* : Subject to the existing stipulations the ceiling of the annual income has been raised from Rs. 24,000/- to Rs. 50,000.

(ii) *Reservations* : While doing away with the reservation of 25% for Unemployed Graduates (including Engineering Graduates) and adding the same to the 'Open' Category, which is now 55% it has been stipulated that within this category of 'Open' other things being equal, preference will be given to Unemployed Graduates and amongst them Unemployed Engineering Graduates would be given prior preference.

(iii) *Co-operative Societies* : Only such eligible Co-operative societies would now be considered as have shown profits during the preceding 3 years.

(iv) *State Corporations* : The existing stipulation to appoint State Government Companies as ad-hoc distributors in cases where a dealership has to be terminated as well as the for hilly and remote areas in respect of LPG distributorships has now been extended to cover SKO/LDO dealerships also.

Production agreements by BHEL with USSR

**144. PROF. G. LAKSHMANNA:
SHRI PARVATHANENI
UPENDRA :**

Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the USSR has reached an agreement with the Bharat Heavy Electrical

Ltd. for cooperation in the production of electrical locomotives and with the Hindustan Machine Tool Ltd., for the production of computerised machine tools and polygraphic equipment;

(b) if so, what are the details thereof; and

(c) whether similar agreements are proposed to be reached between USSR and other public and private sector companies, if so, what are the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (SHRI K. K. TEWARI) : (a) No, Sir.

(b) and (c) The questions do not arise. Ministry of Industry are not aware of any such agreements.

145. [Transferred to the 31st July, 1986.]

Performance plan for public sector units

**146. PROF. C. LAKSHMANNA:
SHRI PARVATHANENI
UPENDRA :**

Will the Minister of INDUSTRY be pleased to state :

(a) whether any action performance plan has been chalked out by Government for the Bharat Heavy Electrical Limited and other public sector units to ensure that the plan targets are not missed ; and

(b) if so, what are the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (SHRI K. K. TEWARI) : (a) and (b) The Public sector Units chalk out their own annual operational plans each year. These are monitored at the corporate level by the PSUs. Selective indicators are monitored by the Government also. The annual

performance plan for 1986-87 covers para-meters such as, production, profits, inventory, sundry-debtors, amongst others.

Maruti cars for disabled persons

147. SHRI PARVATHANENI UPENDRA : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that handicapped or disabled persons will have to pay much more for a Maruti car than the general public ; and

(b) if so, the difference between the prices at which Maruti car is available to the general public and to the handicapped persons and the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (SHRI K. K. TEWARI) : (a) and (b) The price of cars meant for disabled persons has not yet been decided by Maruti Udyog Limited.

Conservation of energy

148. SHRI B. SATYANARAYAN REDDY : Will the Minister of ENERGY be pleased to state :

(a) the details of the measures being taken by Government for conservation of energy in Government offices, industrial and commercial undertakings and all house holds by introduction of energy efficiency equipment and processes ; and

(b) the measures taken so far by Government to educate the people about the imperative need for conservation of electricity and other sources of energy ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHATGI) : (a) The

measures being taken by the Government *inter-alia* include : —

(i) grant of accelerated depreciation allowance on certain energy savings devices and equipment which has been allowed under the provisions of the Income Tax Rules ;

(ii) asking the Indian Standards Institution to review the existing ISI specifications for electric appliances with a view to carry out modifications, wherever necessary, to cater to the energy efficiency aspect ;

(iii) The need for regular energy audits in industries has been emphasised so that the scopes for improvement in energy efficiency of the existing equipment and process could be identified ;

(iv) inter-action among the concerned Departments/Agencies of Central Government as well as with the State Governments is going on to find out ways and means of ensuring the manufacture and use of energy efficient appliances, including lamps, in house holds and offices.

(b) Pamphlets and brochures have been prepared and circulated by the Central Electricity Authority, some State Electricity Boards, petroleum Conservation Research Association and Department of Coal etc. to educate and guide the consumers in the matter of conservation of electricity, oil and coal. Action has been also initiated to get short films and TV spots prepared to educate people about the need for conservation of energy.

Reopening of sick and closed industries in West Bengal

149. SHRI SUKOMAL SEN : Will the Minister of INDUSTRY be pleased to state :

(a) whether Central Government have any plan to help the re-